

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-58/1998/766 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Prasanta Saikia
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 18th February 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(U) 695 dtd 16.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 18.02.2019 along with Station leave permission from the evening of 16.02.2019 till the morning of 20.02.2019, has been granted/~~rejected~~.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/767 /A, dated 18.02.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Relax